## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Rst A No.367/KB/2017 T.P No.90/KB/2017 C.P No.1102/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name	of the Company	Amazing Commercial (P	) Ltd & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Dy Director

o/o RD CER) MLA

88.11.17

## ORDER

No one is present from the petitioners' side. Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 16/01/2018 for further proceedings.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (I)